

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 305 OF 2019 &  
IA NO. 1141 OF 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:-**

**GMR Warora Energy Limited**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **28.11.2019.**

mk

**(Court Master)**